

## **Insolvency and Bankruptcy Board of India**

**No. IBBI/PR/2024/18**

**23<sup>rd</sup> September, 2024**

### **Press Release**

#### **The Insolvency and Bankruptcy Board of India announces results of the 5<sup>th</sup> National Online Quiz on the Insolvency and Bankruptcy Code, 2016.**

The Insolvency and Bankruptcy Board of India (IBBI) in collaboration with MyGov.in and BSE Investors' Protection Fund, conducted the '5<sup>th</sup> National Online Quiz on Insolvency and Bankruptcy Code, 2016', to promote awareness and understanding of the Code among various stakeholders, across the country. The Quiz was open from 01<sup>st</sup> August, 2024 to 31<sup>st</sup> August, 2024.

2. The 5<sup>th</sup> edition of this Quiz was in continuation to the four quizzes organized earlier, in the years 2020, 2021, 2022 and 2023. The 5<sup>th</sup> edition of the Quiz received an overwhelming response from across the country.

3. Participant Mr. Mayank Rathi emerged as the best performer and is to be awarded a Gold Medal with a cash prize of Rs. 1,00,000 (One lakh rupees). Participant Ms. Shweta Pant has been declared as second-best performer and to get Silver Medal with a cash prize of Rs. 50,000 (Fifty thousand rupees) and Participant Ms. Sangeeta is to receive Bronze Medal and a cash prize of Rs.25,000 (Twenty-five thousand rupees). The next ten best performers would be awarded consolation prizes of Rs. 10,000 (Ten thousand rupees) each along with a Certificate of Merit.

4. The awards to the top three best performers, as indicated in para 3 above, would be given away at the eighth Annual Day of IBBI being organized at Vigyan Bhawan, New Delhi on 01<sup>st</sup> October, 2024.

5. The IBBI extends its heartiest congratulations to the winners of the Quiz and would like to thank all the participants for their overwhelming participation in the quiz. IBBI would also like to thank MyGov.in and BSE Investors' Protection Fund for their support in organizing the Quiz.

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